

Wednesday, the 26th February, 2014

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 26th February, 2014 from 10.00 A.M. to 2.22 P.M.).

I. OBITUARY REFERENCES

The Parliamentary Affairs Minister made references to the deaths of the late:-

1. Five persons, who lost their lives in a car-train mishap on railway crossing near village Jodhka-Suchan in Sirsa District.
2. Four traders, who died in a road accident of Truck and Car between villages Baddowala and Sachhokehra on Hisar-Chandigarh National High-Way; and
3. Two persons, who died in a road accident near village Jharot on Kharkhoda-Sonepat road in District Sonapat.

and spoke for 02 minutes.

Shri Ashok Kumar Arora, a member from the Indian National Lok Dal and Shri Anil Vij, a member from the Bhartiya Janata Party spoke for a while.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. REQUEST FOR THE REVOCATION OF SUSPENSION OF MEMBERS

Before the Questions Hour Shri Ashok Kumar Arora and Shri Abhay Singh Chautala, Members of the Indian National Lok Dal raised the matter regarding revocation of suspension of the Members of their Party and a member of Shiromani Akali Dal for the remainder of the present session and requested that the Hon. Members be called back in the House so that they could also participate in the proceedings of the House. The Speaker assured them that he will call them to discuss this matter in his chamber.

After the questions hour the Speaker called upon Sh. Ashok Kumar Arora, a member of Indian National Lok Dal, Sh. Anil Vij, leader of Bhartiya Janata Legislature Party and the Parliamentary Affairs Minister to discuss this issue in his Chamber.

III. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
9	8	1	-	25

(b) Unstarred: 12

IV. DEFERMENT OF CALLING ATTENTION MOTION

The Speaker informed the House that he had admitted the Calling Attention Motion No.6 regarding falling of groundwater level in Haryana given notice of by Prof. Sampat Singh, MLA. for today but on the request made by the Agriculture Minister that the reply regarding the said Calling Attention Motion relates to different departments, so some more time for the reply may be given. The Speaker gave his consent in this regard and listed this notice for 4th of March, 2014 for making a statement on behalf of the Government.

V. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON THE MOTION OF THANKS

Discussion on the Governor's Address was resumed.

Smt. Kavita Jain, a member from the Bhartiya Janata Party, who had spoken for 02 minutes and was still in possession of the House when it adjourned, resumed his speech and spoke for 22 minutes.

Shri Ghanshyam Dass and Shri Anil Vij, members from the Bhartiya Janata Party, spoke for 21 and 26 minutes respectively.

Shri Naresh Selwal and Shri Anand Kaushik, members from the Treasury Benches, spoke for 42 and 7 minutes respectively.

The Chief Minister, by way of reply, spoke for 74 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 21st February, 2014 at 2.00 PM.’”

was put and carried.

VI. WALK OUTS

(i) During the course of discussion on the Governor's Address and voting on the motion of thanks Shri Ashok Kumar Arora and Shri Abhey Singh Chautala Members from the Indian National Lok Dal staged a walk out as a protest against not calling back their party suspended members in the House.

(ii) All the Members from the Bhartiya Janata Party present in the House staged a walk out as a protest against not being satisfied with the reply of the Chief Minister about certain issues raised by Shri Anil Vij.

VII. REVOCATION OF DECISION REGARDING SUSPENSION OF THE MEMBERS

During the course of discussion on the Governor Address and voting on the motion of thanks, the Speaker after consulting the senior members and representatives of various parties in his Chamber, revoked the suspension of the members of the opposition benches, who were suspended yesterday from the House. They could come back to the House day after tomorrow i.e. 28th February, 2014 to participate in the Budget Session.

VIII PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2013-2014 (SECOND INSTALMENT)

The Finance Minister presented the Supplementary Estimates for the Year 2013-2014 (Second Instalment).

IX. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE

Rao Dharampal, Chairperson, Estimates Committee, presented the Report of the Committee on Estimates on the Supplementary Estimates for the year 2013-2014 (Second Instalment).

X. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2013-2014 (SECOND INSTALMENT).

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (No.1 & 2, 4, 6, 8, 11, 13 & 14, 19 to 21, 25, 27, 31, 33 & 34, 36 to 38 and 40 to 43) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wish to raise discussion.

No Member rose to speak.

Demand Nos. 1 & 2 were put together and carried.

Demand No. 4 was put and carried.

Demand No. 6 was put and carried.

Demand No. 8 was put and carried.

Demand No. 11 was put and carried.

Demand Nos. 13 & 14 were put together and carried

Demand Nos.19 to 21 were put together and carried.

Demand No.25 was put and carried.

Demand No.27 was put and carried.

Demand No. 31 was put and carried.

Demand Nos. 33 & 34 were put together and carried.

Demand Nos. 36 to 38 were put together and carried.

Demand Nos. 40 to 43 were put together and carried.

XI. EXTENSION OF SITTING

The Speaker, with the sense of the House, extended the time of the sitting of the House are as under:-

(i) At 2.00 PM for 15 minutes.

(ii) At 2.15 PM for 15 minutes.

The Deputy Speaker occupied the Chair from 11. 11 A.M. to 12.11 P.M.

The Sabha then adjourned till 2.00 P.M. on Friday, the 28th February, 2014.

**CHANDIGARH
THE 26th FEBRUARY, 2014**

**SUMIT KUMAR
SECRETARY.**